

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No212
CP(CAA)/33(AHM)2022
in
CA(CAA)/62(AHM)2021

Proceedings under Section 230-232 of
Co.Act,2013

IN THE MATTER OF:

Gujarat Wood-Tech Pvt Ltd
Gujarat Mica-Products Pvt Ltd
Gujarat Plylam Sales Agencies Pvt Ltd
Gujarat Woodlam Products Pvt Ltd

.....Applicant

.....Respondent

Order delivered on 21/12/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant	: Mr. Pavan Godiawala, Adv.
For the Income Tax	: Ms. Maithili Mehta, Adv. a.w Ms. Pankti Shah, Adv.
For the RD	: Mr. Liladhar Sharma, Asst. Director
For the OL	: Mr. A. P. Joshi, Adv.

ORDER

List for hearing high on board on 23.12.2022.

-Sd-

AJAI DAS MEHROTRA
MEMBER (TECHNICAL)

-Sd-

DR. DEEPTI MUKESH
MEMBER (JUDICIAL)